

Name of the Corporate Debtor:-  
Date of Commencement of CIRP :-  
List of Creditors as on :-

Ansal Urban Condominiums Pvt. Ltd.  
10th March 2022  
2nd August 2023

List of operational creditors (Government dues)														
S. No	Details of claimant		Details of Claim Received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	Amount in Rs.
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% of voting share in COC, if applicable						
1	COMMERCIAL TAX DEPARTMENT (A.Y. 2016-17)	STATE GOVT.	10/12/22	6,74,014.00	6,74,014.00	Govt. Dues	NO	NO	NO	NO	-	NIL	AMOUNT IS OK AS PER LAST WORKING SHEET OF SALES TAX BUT IN LEDGER NO AMOUNT	
2	COMMERCIAL TAX DEPARTMENT (A.Y. 2017-18)	STATE GOVT.	10/12/22	7,10,620.00	-	Govt. Dues	NO	NO	NO	NO	7,10,620.00	NIL	TO BE WORK ON SALES TAX ORDER A.Y. 2017-18 TAX	
3	COMMERCIAL TAX DEPARTMENT (A.Y. 2014-15)	STATE GOVT.	BY COURRIER	3,52,679.00	-	Govt. Dues	NO	NO	NO	NO	3,52,679.00	NIL	FORM B & NOTICE/DEMAND SEND TH. SPEED POST BUT THIS TAX HAS BEEN DEPOSITED AS PER LEDGER/CHALLAN	
4	EMPLOYEE PROVIDENT FUND ORGANISATION	CENTRAL GOVT.	10/03/02023	13,60,096.00	13,25,118.00	Govt. Dues	NO	NO	NO	NO	34,978.00	NIL	FORM B RECEIVED FROM EPFO OFFICE DT. 04.01.23 TH. GURGAON OFFICE AMOUNT ADMITTED RS. 1360096/-	
5	EMPLOYEE STATE INSURANCE CORPORATION	CENTRAL GOVT.	04/03/02023	42,462.00	48,060.00	Govt. Dues	NO	NO	NO	NO	-	NIL	AMOUNT RS. 42462 ADMITTED DT. 06.03.23 BUT AMOUNT TO BE VERIFY IN BOOKS	
			<b>TOTAL</b>	<b>31,39,871.00</b>	<b>20,47,192.00</b>						<b>10,98,277.00</b>			